

CENTRAL ADMINISTRATIVE TRIBUNAL:
PRINCIPAL BENCH
NEW DELHI

(1)

OA No.2175/2001

New Delhi this the 27th day of August, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri Ashok Kumar Pathak,
AC Fitter, Office of Workshop,
Electrical Engineer, Northern Rly.,
Daya Basti, Delhi.

..Applicant

(By Advocate Shri R.A. Vashist)

VERSUS

1. Union of India through
General Manager, Northern Rly.,
Baroda House, New Delhi.

..Respondent

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

Shri R.A. Vashist learned counsel, submits that there are certain errors in the relevant dates mentioned in the OA with regard to the applicant and one Shri Bijender Singh who, *likely to be affected by* he states is junior to him. We also note that persons have also not been impleaded in the OA.

2. In the above circumstances, Shri Vashist, learned counsel seeks permission to withdraw the OA and file proper OA with necessary parties in which other office objections will also be removed.

3. Noting the above, OA is dismissed in limini with liberty to the applicant to take such action as he deems fit in accordance with law.

(Govindan S.Tampi)
Member (A)

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Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman(J)